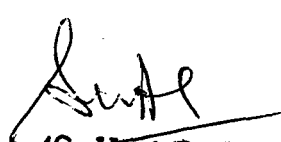
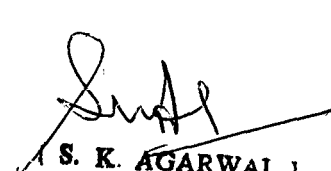


**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

O.A./T.A./M.P. No.

Handwritten: # Mand. Kishore Thuria Versus O.A. No. 308

Date of Order	Orders
6-11-2001	OA NO. 488/2001 with MA NO. 363/2001 None present for the applicant even in the revised list. May be listed for admission along with the MA on 8-11-2001.  (S. K. AGARWAL) JUDICIAL MEMBER
8-11-2001 Copy sent to 185/102-11 Wd 13113 Date 19/11/01	OA 488/2001 with MA NO. 363/2001 None present for the applicant None ^{was} present for the applicant on 6-11-2001. It appears that applicant has no interest in this OA. Therefore, this OA is dismissed in default and for non-prosecution. In view of dismissal of OA, MA NO. 363/2001 also stands dismissed.  S. K. AGARWAL Judicial Member